

National Company Law Tribunal

Allahabad Bench

CP NO. (IB)180/ALD/2017.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE COMPANY: Maya Movies Pvt. Ltd. v/s Tricolor India Schauspiel Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE : U/S 9 of I & B Code, 2016.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sudeep Harkauli	Adv	C.D	SH
2.	NISHANT MEHROTRA	Adv.	O.C.	

CP No. (IB) 180/ALD/2017

Sri Nishant Mehrotra for the Operational Creditor. Sri Sudeep Harkauli for the Corporate Debtor Company.

The learned counsel submits that formal reply to the present petition is already prepared and filed before the Registry.

An advance copy thereof is already served to the petitioner counsel. Therefore, the petitioner is at liberty to file rejoinder to the same, if any, by three weeks. The matter is fixed for the further hearing.

The matter to be listed on 21st February, 2018.

Date: 23/01/2018

Typed by
Jyoti
(Stenographer)

H.P. Chaturvedi,
Member(Judicial)